MESSAGE FROM THE LOK SABHA

Nomination To The Joint Committee On Offices Of Profit

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on Wednesday, the 3rd August, 2005, adopted the following motion:—

That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha, in accordance with the system of proportional representation by means of single transferable vote, to the Joint Committee or; Offices of Profit in the vacancy caused by the retirement of Shri Eduardo Faleiro from Rajya Sabha and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee.

I am to request that the concurrence of Rajya Sabha in the said motion, and also the name of the member of Rajya Sabha appointed to the Joint Committee, may be communicated to this House."

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11.00 a.m. tomorrow, the 4th August, 2005.

The House then adjourned at seven minutes past six of the clock till eleven of the clock on Thursday, the 4th August, 2005.